

Annexure -7

Name of the corporate debtor: Samson and Sons Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021; List of creditors as on: 31st October 2022

List of Operational creditors (Government Dues)

SI No.	Details of Claimant		Details of claim received		Details of claim admitted		Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Govt	Date of receipt	Total Amount claimed	Amount of claim admitted	Nature of claim							
1	The Deputy Commissioner	Central GST and Central Excise	09-12-2021	8,17,75,344	81775344								PROVISIONALLY ADMITTED,SUBJECT TO FURTHER SCRUTINY OF THE RECORDS FROM CORPORATE DEBTOR
2	Assistant Commissioner of Income tax	CIRCLE 1-(1) TVM	09-12-2021	5,28,01,920	52801920								PROVISIONALLY ADMITTED,SUBJECT TO FURTHER SCRUTINY OF THE RECORDS FROM CORPORATE DEBTOR
	TOTAL			13,45,77,264	13,45,77,264				0				